

C. A. T. Bench, JAIPUR

Date of Order

Order

QA 1162/92

18.4.94

Shri Rajendra Soni, counsel for the applicant.

Shri Manish Bhandari, counsel for the respdts.

Dr. belfof U/B

Wk.

23/4/94

The CA has been disposed of by a separate order, which has been pronounced in the open court.

Original order is in O.A. 103/89

B. E. Mahajan

(B.E. MAHAJAN)
M (A).

(D.L. MEHTA)
V.C.

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27-4-94

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